



GOVERNMENT OF KARNATAKA

No: HFW 276(A) ACS 2020

Karnataka Government Secretariat,
Vikasa Soudha,
Bengaluru, Date: 30.07.2020.

ORDER

Vide Order No. HFW 276 ACS 2020, dated 29.07.2020, Expert Committees have been constituted at State, BBMP and District Levels to implement various directions issued by the Hon'ble Supreme Court of India in the Writ Petition (Suo-motu) No.7/2020, dated 19.06.2020. The scope and functions of BBMP and District Level Committees have also been contained in the said Order. The following directions are issued for immediate compliance by all the concerned in pursuance of the Order of Hon'ble Supreme Court of India in the above mentioned Suo-motu Writ Petition:

- (i) BBMP administration and District administration shall take steps regarding installation of CCTV Cameras in COVID Dedicated Hospitals where COVID patients are taking treatment to facilitate the management of such patients and for the screening of the footage by designated authorities or bodies so that remedial action could be suggested and ensured.
- (ii) Footage from the CCTV Cameras shall be made available by the hospitals to the inspecting / supervising expert team or to any other authority or body as per directions of State Government for screening the footage and issuing necessary directions thereon.
- (iii) All COVID Dedicated Hospitals shall permit one willing attendant of the patient in the hospital premises, who can remain in an area earmarked by the hospital.
- (iv) All COVID Dedicated Hospitals shall create a helpdesk accessible physically as well as by telephone from where well being of the patients admitted in the hospitals can be enquired.
- (v) Copy of the COVID-19 test report shall be given to the patient or his relative and the hospital.

(Signature)
(JAWAID AKHTAR)

Additional Chief Secretary to Government
Health and Family Welfare Department

To:

- 1) Commissioner, BBMP, Bengaluru
- 2) All Deputy Commissioners
- 3) All Chief Executive Officer of Zilla Panchayat
- 4) Director, Health & Family Welfare Services, Anand Rao Circle, Bengaluru.
- 5) Director, Medical Education Department, Anand Rao Circle, Bengaluru.
- 6) All District Surgeons / All District Health and Family Welfare Officers
- 7) All Dean and Directors of Government Medical Colleges

Copy to:

- 1) Chief Secretary to GOK
- 2) Commissioner, HFWS
- 3) Mission Director, NHM
- 4) Office Copy